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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table.

â€¦(व्यवधान)

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री राम विलास पासवान) : महोदया, मैं विधिक माप-विज्ञान अधिनियम, 2009 की धारा 52 की उपधारा (4) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

- (1) विधिक माप-विज्ञान (सामान्य) संशोधन नियम, 2016 जो 9 सितंबर, 2016 के भारत के राजपत्र में अधिसूचना सं0सा0का0नि0875(अ) में प्रकाशित हुए थे।
- (2) विधिक माप-विज्ञान (पैकेजबंद सामग्री) (संशोधन) नियम, 2016 जो 7 सितंबर, 2016 के भारत के राजपत्र में अधिसूचना सं0सा0का0नि0858(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 5345/16/16]

...(व्यवधान)

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय के राज्य मंत्री (श्री अनिल माधव दवे): महोदया, मैं जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 63 की उपधारा (3) के अंतर्गत अधिसूचना सं0सा0का0नि0433(अ) जो 21 अप्रैल, 2016 के भारत के राजपत्र में प्रकाशित हुई थी तथा जो केन्द्रीय प्रदूषण नियंत्रण बोर्ड (वेयरमैन की अर्हताएं तथा सेवा के अन्य निबंधन और शर्तें) नियम, 2015 का निरसन किए जाने के बारे में है, की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 5346/16/16]

...(व्यवधान)

12.02 hours

(At this stage S/Shri Sultan Ahmed, Kanti Lal Bhuria, Dharmendra Yadav and some other hon. Members came and stood on the floor near the Table.)

â€¦(व्यवधान)

HON. SPEAKER: Shri Parshottam Rupala

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): Madam, I beg to lay on the Table:-

(1) A copy of the Assam Rifles Para-Medical Staff (Pharmacist, Group 'C' Combatised post, Recruitment Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R. 125 in weekly Gazette of India dated 16th July, 2016 under Section 167 of the Assam Rifles Act, 2006.

[Placed in Library, See No. LT 5350/16/16]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992:-

- (i) The Indo-Tibetan Border Police Force, Telecommunication Cadre (Group 'B' and 'C' posts) Recruitment (Amendment) Rules, 2016 published in Notification No. G.S.R. 817(E) in Gazette of India dated 26th August, 2016.
- (ii) The Indo-Tibetan Border Police Force, Pioneer Cadre, Group 'B' and 'C' posts, Recruitment (Amendment) Rules, 2016 published in Notification No. G.S.R. 818(E) in Gazette of India dated 26th August, 2016.
- (iii) The Indo-Tibetan Border Police Force, General Duty Cadre (Group 'B' and 'C' posts), Recruitment (Amendment) Rules, 2016 published in Notification No. G.S.R. 819(E) in Gazette of India dated 26th August, 2016.
- (iv) The Indo-Tibetan Border Police Force, Inspector(Librarian), Group 'B' and 'C' posts Recruitment (Amendment) Rules, 2016 published in Notification No. G.S.R. 820(E) in Gazette of India dated 26th August, 2016.

[Placed in Library, See No. LT 5351/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Memorandum of Understanding between the Instrumentation Limited and the Department of Heavy Industry, Ministry of Heavy Industry and Public Enterprises, for the year 2016-2017.

[Placed in Library, See No. LT 5352/16/16]

- (2) Memorandum of Understanding between the Rajasthan Electronics and Instruments Limited and the Department of Heavy Industry, Ministry of Heavy Industry and Public Enterprises, for the year 2016-2017.

[Placed in Library, See No. LT 5353/16/16]

- (3) Memorandum of Understanding between the Engineering Projects (India) Limited and the Department of Heavy Industry, Ministry of Heavy Industry and Public Enterprises, for the year 2016-2017.

[Placed in Library, See No. LT 5354/16/16]

- (4) Memorandum of Understanding between the Bridge and Roof Company (I) Limited and the Department of Heavy Industry, Ministry of Heavy Industry and Public Enterprises, for the year 2016-2017.

[Placed in Library, See No. LT 5355/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India-Union Government (No. 28 of 2016)(Department of Revenue-Direct Taxes)- Allowance of deduction to assesses engaged in infrastructure development for the year ended March, 2015.

[Placed in Library, See No. LT 5356/16/16]

- (ii) Report of the Comptroller and Auditor General of India-Union Government (No. 29 of 2016)-Communications and IT Sector for the year ended March, 2015.

[Placed in Library, See No. LT 5357/16/16]

(2) A copy of the Statement (Hindi and English versions) on Quarterly Review of the trends in receipts and expenditure in relation to the budget at the end of the first quarter of financial year 2016-2017, under sub-section (1) of Section 7 of Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library, See No. LT 5358/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (1) Review by the Government of the working of the Brahmaputra Cracker and Polymer Limited, Dibrugarh, for the year 2015-2016.
- (2) Annual Report of the Brahmaputra Cracker and Polymer Limited, Dibrugarh, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5359/16/16]

...(Interruptions)

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